

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 26.08.2019 (MONDAY)**  
**COURT III**  
**10:30 AM**

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

**For Admission (After Notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No.138 of 2019	Vijan Hotels Pvt Ltd & Ors. Vs. Anand Kumar Vijan	Kartik Seth	
2.	Comp. App. (AT) No. 152 of 2019	Sudama Chemtech Pvt Ltd & Anr. Vs. Girish Jetly & Anr.	Mohit D. Ram	Ketur J. Shah
3.	Comp. App (AT) No. 177 of 2019	Calcutta Rubber Factory Pvt. Ltd. & Ors. Vs. Registrar of Companies , Delhi & Haryana.	Ashish Middha	

**For Hearing**

4.	Comp. App. (AT) No. 35 of 2019	Bank of Baroda Vs. Aban Offshore Ltd .	Brijesh Kumar Tamber	Pooja Dhar
5.	Comp. App. (AT) No. 08 of 2019	Dhan Share Trading Ltd. Vs. Registrar of Companies, Mumbai	Vinay Shukla	
6.	Comp. App. (AT) No. 258 of 2018	Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors. Vs. M. Leela&Ors. <b>With</b>	Naman Jhabakh	R. Vidyasagar (R1- R4) B. Rangunath-R5 Ashwin Kumar D.S (R6-R10) Madhusmita Bora- R11
7.	Comp. App. (AT) No. 259 of 2018	Chandraprabha&Ors. Vs. M. Leela&Ors. <b>With</b>	NamanJhabakh	R. Vidyasagar (R1- R4) B. Rangunath-R5 Ashwin Kumar D.S (R6-R10) Madhusmita Bora- R8
8.	Comp. App. (AT) No. 277 of 2018	M.S Nagarathna&Ors Vs LeelaMadhusudan&Ors <b>With</b>	Naresh Kaushik	Sriram P.-R1 to R4 B. Rangunath-R5 Madhusmita Bora- R6
9.	Comp. App. (AT) No. 309 of 2018	T.R Mills Pvt Ltd &Ors Vs. M.Leela&Ors <b>With</b>	Ashwin Kumar D.S	Sriram P.-R1 to R4 B. Rangunath-R5 Madhusmita Bora- R6
10.	Comp. App. (AT) No. 310 of 2018	M.Nagaraj Vs. M.Leela&Ors	Ashwin Kumar D.S	Sriram P.-R1 to R4 B. Rangunath-R5

		<b>With</b>		Ashwin Kumar D.S (R6-10) Madhusmita Bora-R7
<b>11.</b>	Comp. App. (AT) No. 360 of 2018	O. Arumugasamy Vs. Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors. <b>With</b>	B. Raghunath	Ashwin Kumar (R-5), Naresh Kumar (R9-12)
<b>12.</b>	Comp. App. (AT) No. 361 of 2018	O. Arumugasamy Vs. T.R. Mills Pvt. Ltd. & Ors.	B. Raghunath	Ashwin Kumar (R-5), Naresh Kumar (R9-12)

**12:00 noon**

**For Orders (For Refixing the date of Hearing)**

<b>13.</b>	Comp. App. (AT) No. 169 of 2018	BS Limited Vs. Registrar of Companies & Ors.	Milan Singh Negi	Raghvendra Singh-R3
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**By Order**

-sd/-  
**Registrar**